IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING MODE BE TAKEN UP ON 04-06-2021

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail-92/2021	Vikas @ Ankit Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

1	Crim. Appeal-135/2019	State Vs Rajeev Badoni & ors.	Hearing
2	Crim. Appeal-25/2018	Surendra Singh Vs State	Hearing
3	Civil Appeal-17/2019	Amit Kumar Vs State	Hearing

*** For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court

Sr. Assistant 3/6/2021

District & Session 's Judge Court

Pauri Garhwal